

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2296
ANSWERED ON:07.12.2011
EMPLOYMENT CONTRACTS OF INDIAN WORKERS
Sivasami Shri C.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government has launched a web based procedure of attesting employment contracts of Indian workers in the United Arab Emirates;
- (b) if so, the details thereof;
- (c) whether the Government is considering to extend it to other countries in West Asia in due course to prevent exploitation by foreign employers; and
- (d) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

- (a) The Ministry of Overseas Indian Affairs in cooperation with the United Arab Emirates (UAE) Government is going to implement a web-based attestation procedure for the benefit of Indian workers going to the UAE for employment.
- (b) The Web Based Attestation Procedure will include registration of employers, online filing of the demand, online receipt of documents from Indian Missions, filing of details of employees selected and finally the Emigration Clearance of the Protector of Emigrants (POE). This system will provide access to all data / information related to the recruitment of Indian Emigrant Workers in the country of destination to the Indian Mission, the employer, the Protector General of Emigrants (PGE) and the Protector of Emigrants (POE). Thus, the system will provide a data bank of the employer, the Indian worker, contract validation, control on recruitment and grievance redressal and the resolution of labour disputes.
- (c) & (d) The Ministry of Overseas Indian Affairs has issued an advisory to all Indian Missions in the 17 Emigration Check Required (ECR) countries to implement Web Based Attestation procedures. These countries are the United Arab Emirates(UAE), Saudi Arabia, Qatar, Oman, Kuwait, Bahrain, Malaysia, Libya, Jordan, Yemen, Sudan, Brunei, Afghanistan, Indonesia, Syria, Lebanon and Thailand.